

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 2154/2017

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT SECRETARY

Appellant(s)

VERSUS

SURAJ MAL Respondent(s)
(FOR CONDONATION OF DELAY IN FILING ON IA 6342/2017)

Date : 27-04-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Ajay Kumar Pandey, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder to concerned Courts for remitting original
records.

List on 20th July, 2018.

SANJAY PARIHAR
Registrar

PS